

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-537

CP No-146/241- 242/ND/2019

IN THE MATTER OF:

Nugreen Energy Pvt. Ltd.

....Applicant

Vs.

Isith Prakash Gangooly

.....Respondent

SECTION

U/s 241-242

Order delivered on 06.09.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI L.N GUPTA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent : Adv. Ashutosh Paliwal

ORDER

None appears on behalf of the Petitioner at the time of hearing. In the interest of justice, list the matter on **29.11.2023**.

Sd/-

**(L.N GUPTA)
MEMBER (T)**

Sd/-

**(MAHENDRA KHANDELWAL)
MEMBER (J)**